

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 60(ND)16  
CA. NO.

**CORAM:**

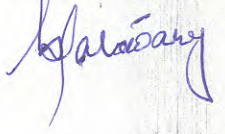


**PRESENT:** SH. S.K. MOHAPATRA  
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017**


**NAME OF THE COMPANY:** M/s. Vandana Goswami V/s. M/s. Sneh Bihari State Pvt. Ltd.

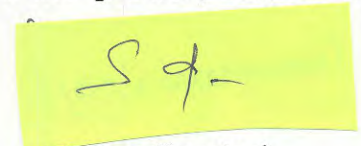
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
①	K.K.Sharma	Sh. Adv.	<del>Respondent No. 1</del> Petitioner.	
②	Rajiv Bawshi	Adv.		
③	Bhanika Patwary	Adv.		
④	Gagandeep Chauhan	Adv.		
5.	Ms. Anushree Menon, Adv.	R. 3		
6.	Mr. Visender Gande, Sr. Adv.	] for Respondent No +2		
7.	Ms. Vipul Gande, Adv.			
8.	Ms Shelly Khemur, Adv			

**ORDER**

Both the parties are present. On the request of the parties, matter is adjourned to 27.4.2017.

  
(S.K. Mohapatra)  
Member (Tech.)

  
(R. Varadharajan)  
Member (Judicial)